

Company: Sol Infotech Pvt. Ltd.

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Assam Forest (Amendment) Act, 1952

09 of 1952

[15 October 1952]

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PREAMBLE

An

Act

further to amend the Assam Forest Regulation, 1891

Whereas it is expedient further to amend the Assam Forest Regulation, 1891 (Regulation VII of 1891), hereinafter called the "Regulation", in the manner hereinafter appearing;

It is hereby enacted as follows:-

1. Short title, extent and commencement :-

- (1) This Act may be called the Assam Forest (Amendment) Act, 1952.
- (2) It shall have the like extent as the Regulation.
- (3) It shall come into force at once.

2. Amendment of section 3 of Regulation VII of 1891 :-

In sub-section (1) of section 3 of the Regulation, for the words "Sub-Assistant Conservator, Forest Ranger, Forester " the words "Forest Ranger, Deputy Ranger. Forester, Assistant Forester " shall be substituted

[Price 1 anna or Id.]